

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-667(ND)2019

CORAM:

**PRESENT: MR. L. N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
04.02.2020**

**NAME OF THE COMPANY: M/s. Renu Proptech Pvt. Ltd.V/s. M/s. Red
Topaz Real Estate Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

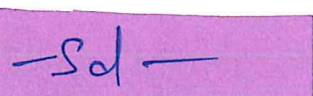
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Rakesh Kumar and Mr. Rohit Bohra, Advocates for RP

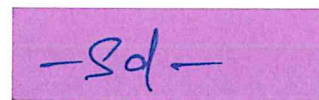
ORDER

CA 955/2020 has been filed by way of a progress report. The same is taken on record. Ld. Counsel for the RP has apprised this Bench that the expression of interest has been invited.

No further directions are called for.



**(L. N. Gupta)
Member (T)**



**(Ina Malhotra)
Member (J)**